

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-07/1999/12041/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 14th December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 5644 dtd. 12th December, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.12.2023 and 20.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 16.12.2023 till the morning of 21.12.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-07/1999/12042/A, dated , 14-12-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)